

Declaration of Assets and Liabilities

Year 2024-2025

I, **AKHILESH KUMAR SINGH**, son/ of **LATE GHANSHYAM SINGH**, Aged **48**. years,
belonging to **GOVERNMENT** service and presently working as **SECURITY GUARD BIHAR**

LEGISLATIVE ASSEMBLY, PATNA give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) RINKI DEVI	Dependant-1 Name ANJALI KUMARI	Dependant-2 Name ABHISHEK KUMAR	Dependant-3 Name ANKITA KUMARI	Dependant-4 Etc. Name AMISHA KUMARI
(i)	Cash	5000/-	NIL	NIL	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI- SAVING ACCOUNT B.V.M PATNA	NIL	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	Mutualfund S.I.P 5000/-	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	LIC POLICY RS 75000/	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	HERO GLAMOUR BR01DA-1094 VALUE-40000/ Approx	NIL	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	Gold 20 gms Value-140000/ approx Silver 200 grm Value-16000/ approx	NIL	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	LED TV, Fridge, Kent RO, Geyser Value-50000/ approx	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Akhilesh Kumar Singh

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Paternal Property 1/2 Acere 2200000/ approx	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Hajipur Khata- 519 Khesra-1498 3.14 Dismal Value-1200000/ approx	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments	NIL	NIL

Anshikesh Kumar Singh Dated 13/02/2021

	dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO-COPS1067K	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature *Akhilesh Kumar Singh*

Name of Employee: Akhilesh Kumar Singh

PATNA..Patna

Designation: Security Guard

Date: 13/02/2025

Department: Marshal Branch

BIHAR LEGISLATIVE ASSEMBLY, PATNA

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.